

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 107
31(ND)/2016
New-COMP.APPL-116/2021

IN THE MATTER OF:

Anil Goyal & Ors. ... **Applicant/Petitioner**
Versus
M/s. Kalyan Polypacks Ltd. & Ors. ... **Respondent**

Under Section: 397-398

Order delivered on 12.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

New-COMP.APPL-116/2021: By filing this application, the Applicant has prayed for an early listing of CA-31/2016. As informed by the Registry, matter is already listed for hearing on 17th March, 2021. Therefore, there is no need to give directions for early listing.

With this, the CA stands disposed off.

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(L. N. GUPTA)
MEMBER (T)

-sl-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)